

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 117

CP No. 28/Chd/Hry/2022

IN THE MATTER OF:

Sanjay Kumar

...Petitioner

Vs.

Sun Square Power Pvt. Ltd. & ORs

...Respondent

Under Section: 241, 242, 244 & 246, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 19.07.2024.

10.05.2024

Pooja

-Sd/-
Court Officer